

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

37. MA 881/2020  
IN  
CP/328(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: R Mall Developers Pvt. Ltd.  
Vs.  
Chilli Pepper Foods LLP

Section 63-65 of Limited Liability of Partnership Act, 2008

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**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time, the matter is adjourned to **31.01.2023**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**